276	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
4.	Kolkata		West Bengal
5.	Bhagalpur		Bihar
6.	Bhubaneswar		Orissa
7.	Chennai		Tamil Nadu
8.	Kancheepuram		Tamil Nadu
9.	Bangalore		Karnataka
10.	Kannur		Kerala
11.	Vijayawada		Andhra Pradesh
12.	Hyderabad		Andhra Pradesh
13.	Salem		Tamil Nadu
14.	Delhi		Delhi
15.	Varanasi		Uttar Pradesh
16.	Chamoli		Uttarakhand
17.	Meerut		Uttar Pradesh
18.	Panipat		Haryana
19.	Srinagar		Jammu & Kashmir
20.	Jaipur		Rajasthan
21.	Mumbai		Maharashtra
22.	Ahmedabad		Gujarat
23.	Indore		Madhya Pradesh
24.	Nagpur		Maharashtra
25.	Raigarh		Chhattisgarh

Pending Applications Under TWRFS

†903. SHRI RAGHUNANDAN SHARMA :

Will the Minister of TEXTILES be pleased to state :

(a) the total number of workers benefited from Textile Workers Rehabilitation Fund Scheme (TWRFS) during the years 2009, 2010 and 2011;

[†] Original notice of the question was received in Hindi

- the number of applications pending for getting the benefit under the said scheme and the number of workers covered under such applications;
 - the reasons for delay in granting approval for relief under this scheme; (c)
- the number of such applications pending for the benefit under the said schemes as approval granting process of which have been discontinuied partially and the number of workers from whom such applications received; and
- the reasons for partially discontinuing the process on applications under said scheme and delay in providing relief?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The total number of workers benefited under Textile Workers Rehabilitation Fund Scheme (TWRFS) during the last 3 years is as under:

Sl.No.	Year	No. of beneficiaries
1.	2009	7490
2.	2010	7374
3.	2011	1022

- (b) 150 applications received in the month of February 2012 are under examination.
 - There is no delay in granting relief under the Scheme. (c)
 - The Scheme has not been discontinued and is in operation. (d)
 - (e) Does not arise in view of (d) above.

Concession to Indian Apparel Companies

904. SHRI MOHD. ALI KHAN:

Will the Minister of TEXTILES be pleased to state:

- whether Government has given concession to the Indian apparel companies; (a)
- (b) if so, the details thereof in the Eleventh Five Year Plan;
- (c) the funds spent on such companies; and
- the plan of action prepared by Government for the Twelfth Five Year Plan? (d)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) No specific concessions have been given to Indian apparel companies. However, government have introduced several provisions in the Foreign Trade Policy 2009-14, further supplemented in August, 2011, for providing incentives/concessions to the Textiles & Clothing sector exports. This